

DIVISION BENCH
COURT - I

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/117(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	JAYANTA SETT A SOLE PROPRIETORSHIP OF J.R. INDUSTRIES VS ADAMS ELEVATOR COMPANY PVT. LTD.
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

ORDER

1. Vide order dated 20th of December, 2023, notice was directed to be issued to advocate on record for the petitioner. As per the tracking report placed on record by the Registry, notice appears to have been served, however, no one appears for the petitioner. Await presence on behalf of petitioner.
2. Post this matter on **13/3/2024** for appearance on behalf of petitioner.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)